

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1799  
ANSWERED ON 1<sup>ST</sup> AUGUST, 2024**

**DESIGN OF TOLL TAX**

**1799. SHRI HANUMAN BENIWAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) whether the NHAI has issued guidelines for designing new toll plazas in a manner that in case the queue of vehicles on a particular lane exceeds 100 meters from the toll booth during peak hours, the boom barrier of that lane would be lifted for free flow of traffic without toll till the queue reaches to 100 meters again and a yellow line will be marked for this purpose at a distance of 100 meters from the toll booth in each toll lane which will be prominently displayed for the users and if so, the details thereof; and**

**(b) the number of toll plazas observing the said rule and the details and names of places/districts displaying/informing about the said rule to the users, State-wise particularly in Rajasthan?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) & (b) There is no such provision of exempting the vehicles from user fee in case the vehicles stopped beyond a stipulated distance/certain time limit at fee plazas on National Highways (NHs) as per extant fee rules.**

**However, subsequent to mandatory implementation of FASTag at all lanes on 16.02.2021 (00:00 hrs), Impact Assessment study on FASTag System was conducted by National Highways Authority of India (NHAI) through consultant. The finding of above study reflects that average waiting time at fee plazas has been reduced from 734 Seconds to 47 Seconds for Financial Year 2022.**

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